

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB-395(ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Mr Ashok Kanodia Vs. M/s Shiv Priya Cables
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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For the Petitioner:	None			
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For the Respondent:	Mr. Abhimanyu Goel, Advocate			
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ORDER

A request for adjournment is made by the Ld. Counsel for the Corporate Debtor.

As none is present on behalf of the Petitioner, adjourned to 8th January, 2018.

-5-d-1

(Ina Malhotra)
Member (J)